

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1906
(To be answered on the 22nd September 2020)**

DELAY IN ARRIVAL AND DEPARTURE OF AIRCRAFTS

1906. SHRI RAJIV PRATAP RUDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there is continuous delay in arrival and departure of aircrafts, especially those operating via metro cities;
- (b) if so, the reasons therefor and the steps taken by the Government to improve on-time performance of airlines;
- (c) the details and the number of occasions when revised Calculated Take-off Time (CTOT) has been issued to departing aircrafts along with the average time and reasons therefor; and
- (d) the details and the number of days in a month, month-wise, during the last year when the revised CTOT has been issued for each of the airports under AERA?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पश्चात्)

(Shri Hardeep Singh Puri)

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- (a) & (b): No, Sir. Occasional delays in arrival and departure of aircrafts are seen at Delhi, Mumbai and Bengaluru Airports at certain times of the day. At these airports slot management is done by airport operator to avoid these occasional delays. Further, to avoid congestion at airports initiatives like Airport Collaborative Decision Making and Air Traffic Flow Management has also been implemented.
- (c): Details and the number of occasions when revised Calculated Take-off Time (CTOT) has been issued to departing aircrafts is enclosed at Annexure I.
- (d) Details and the number of days in a month, month-wise, during the last year when the revised CTOT has been issued for each of the airports under AERA is enclosed at Annexure II.

Annexure-I

Annexure referred to in the reply to part (c) of LS USQ No. 1906 due for reply on 22.09.2020

Average Delay(in minutes) 2019						
	Mumbai	Delhi	Bengaluru	Kolkata	Chennai	Reasons
Jan	18	9	33	0	0	Frequently quoted reasons for a revised CTOT(Calculated Take Off Time) are as follows: 1. Flight delayed from the previous station revises its EOBT (Expected Off Block Time) after the ATFM (Air Traffic Flow Management) measures are applied. 2. Closure or Work in Progress at the place of Departure. Flight requests a revised CTOT 3. Flight missed its original CTOT due to traffic at holding point, had to be issued a revised CTOT. 4. Watch hour restrictions, flight requests an earlier CTOT 5. Weather Disruption has cumulative effect on the network Operations delaying most flights. 6. Flight Duty time limitation requirements from Airline requesting an earlier CTOT
Feb	26	21	30	0	0	
Mar	25	38	30	0	0	
Apr	0	0	30	0	0	
May	0	0	30	24	0	
Jun	37	0	30	0	0	
Jul	47	0	30	0	0	
Aug	50	24	30	14	0	
Sep	47	0	30	0	0	
Oct	19	0	30	0	40	
Nov	35	35	30	0	0	
Dec	45	16	30	0	0	

Number of occasions(flights) - Revised CTOT issued 2019					
	Mumbai	Delhi	Bengaluru	Kolkata	Chennai
Jan	16	26	7	0	0
Feb	16	8	16	0	0
Mar	19	6	0	0	0
Apr	0	0	6	0	0
May	0	0	0	2	0
Jun	6	0	3	0	0
Jul	36	0	0	0	0
Aug	18	10	3	5	0
Sep	9	0	1	0	0
Oct	25	0	1	0	2
Nov	107	7	0	0	0
Dec	24	11	1	0	0

Annexure-II

**Annexure referred to in the reply to part (d) of LS USQ No. 1906 due for reply
on 22.09.2020**

No. of Days in a month when revised CTOT is issued-2019					
	Mumbai	Delhi	Bengaluru	Kolkata	Chennai
Jan	4	6	2	0	0
Feb	8	2	4	0	0
Mar	7	1	0	0	0
Apr	0	0	3	0	0
May	0	0	1	1	0
Jun	4	0	1	0	0
Jul	6	0	1	0	0
Aug	4	1	2	2	0
Sep	4	0	1	0	0
Oct	6	0	1	0	2
Nov	16	1	0	0	0
Dec	4	5	1	0	0